

DIVISION BENCH
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	PREMCHAND JUTE & INDUSTRIES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance VC and Physical (Hybrid) Mode

ORDER

1. None for the petitioner.
2. Therefore, matter is adjourned to **06.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**